

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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THROUGH



Date: 13.02.2025

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

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**COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE
BAGHPAT, U.P. IN COMPLIANCE TO THE ORDER DATED 20.01.2025
ALONGWITH THE SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. That in the matter of Original Application No. 200/2014 (I.A. No. 340/2022, MA. Nos.872/2018, 875/2014 & 480/2018), the Hon'ble National Green Tribunal (NGT) passed an order on **20.01.2025** directing the State of Uttar Pradesh to provide comprehensive timelines and status reports regarding the tapping of drains, setting up of Sewage Treatment Plants (STPs), and ensuring that no untreated sewage is discharged into rivers. The Hon'ble Tribunal further instructed the Chief Secretary, State of UP, to file an affidavit with specific tabulated details and also sought responses for multiple districts, including Kanpur Nagar. The relevant excerpts are as follows:

“...7. Learned Counsel for the applicant referring to Annexure-2 of the report of CPCB has submitted that several untapped drains exist in different cities and, therefore, the State must disclose the timeline for tapping these drains and for setting up the STPs for treating the sewage from these drains. Hence, we require the ChiefSecretary, State of UP to file the affidavit disclosing the information relating to each of the drains in different districts,

sewage generated from it, the STP to which it is proposed to be connected, the timeline for making the STP functional, funds which are available, identification and allotment of land for setting up the STP. Let this information be provided in the following tabulated form.-"

| <i>Name of Drain</i> | <i>District/Town</i> | <i>Tapped or Untapped</i> | <i>Quantity of Sewage discharge from the Drain (MLD)</i> | <i>STP/STP to which the drain is proposed to be connected after tapping</i> | <i>LAND/Status of Land allotted for STP</i> | <i>FUND / Status of funds provided for the STP</i> | <i>Timeline for making the STP functional</i> | <i>Timeline for Completing the household connectivity to that STP</i> |
|-----------------------------|-----------------------------|----------------------------------|---|--|--|---|--|--|
|-----------------------------|-----------------------------|----------------------------------|---|--|--|---|--|--|

2. Though, an affidavit on behalf of the Chief Secretary, State of UP in pursuance to the order dated 06.11.2024 has been filed but above details relating to the drains have not been disclosed.

3. Learned AAG appearing for the State of UP submits that information has been collected, and ground verification of the information concerning the drains and their trapping and discharge of untreated sewage in the river is under verification.

4. Learned Counsel for the applicant submits that she has filed submissions on 18.01.2025. Submissions have not come on record. She has submitted that in the said submissions it has been disclosed that in the year 2024, there was zero progress in all the districts of the State of UP with respect to sewage treatment, bio-medical waste, municipal solid waste, legacy waste, industries versus hazardous waste. She submits that a copy thereof has been supplied to Counsel for the State of UP who will have an opportunity to response to the same within two weeks.

5. Learned Counsel for the applicant has also submitted that atleast for districts Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Balia, Sambhal, Meerut and Baghpat, Chandauli, State of UP should file response as directed by order dated 06.11.2024 and disclose the complete details relating to existing drains their tapping/untapping STPs treating the

discharge from these drains and discharge of untreated sewage in the river from the drains. Let this affidavit be filed by the State of UP within a period of two weeks.

6. Having regard to the issue involved in the matter the Head of the UP

State Ganga Committee is directed to remain virtually present to assist the Tribunal on the next date of hearing.

7. List on 17.02.2025.”

STATUS OF DRAINS, TAPPING STATUS, SEWAGE TREATMENT PLANTS

2. It is pertinent to note that the **Jai Nigam (Rural), Kanpur Nagar (vide Letter no. 123/W-24/14, dated 30.01.2025)** and **Executive Engineer, Construction Division-I, U.P. Jai Nigam (Urban), Kanpur (vide letter no., dated)** have informed that the status of tapped/untapped/partially tapped drains and sewage treatment plants (STPs), along with details such as each STP’s catchment area, network area, and sewer line household connectivity, is summarized in tabular form (below). The letters of UPJN (Rural & Urban) are

STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS

2. That Below is the **complete tabular data** enumerating each drain in Baghat Yamuna specifying whether it is tapped, untapped, or partially tapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any), the timeline, and land/funding details (where applicable). Below all information has inform by Regional office Uttar Pradesh Pollution Control board Meerut Letter No. 1125/O.A-200/2014/BPT/2025 dated. 05-02-2025.and Letter no 1347 filed herewith and marked as **Annexure No. 1.**

| A. Tapping Status of Drains | | | | | | | | |
|------------------------------------|-------------------|-----------------------|-----------------------|-------------------------------|--------------------------------------|-----------|----------------------------|----------------------------|
| Name of Drain | District/ Town | Tapped of Untapped | Quantity of Sewage | STP/STP to which the drain | LAND/ Status of Land allotted for | FUND / | Timeline for making the | Timeline for Completing |

| | | | discharge from the drain (MLD) | is proposed to be connected after tapping | STP | Status of funds provide for the STP | STP functional | the household connectivity to that STP |
|----------------|---------|----------|--------------------------------|--|--------------------------------------|-------------------------------------|----------------------------------|--|
| Officer Colony | Baghpat | Tapped | 1.31 | Treated through 14 MLD STP at NPP Baghpat | Commissioned and Operational Project | Not Required | Commissioned Project under O & M | No sewer line at Baghpat |
| Ekta Colony | Baghpat | Tapped | 2.15 | Treated through 14 MLD STP at NPP Baghpat | Commissioned and Operational Project | Not Required | Commissioned Project under O & M | No sewer line at Baghpat |
| Shaligram | Baghpat | Tapped | 2.15 | Treated through 14 MLD STP at NPP Baghpat | Commissioned and Operational Project | Not Required | Commissioned Project under O & M | No sewer line at Baghpat |
| Mirdhanpura | Baghpat | Tapped | 2.99 | Treated through 14 MLD STP at NPP Baghpat | Commissioned and Operational Project | Not Required | Commissioned Project under O & M | No sewer line at Baghpat |
| Makhraj | Baghpat | Untapped | 14.04 | Proposed to be tapped to proposed 19 MLD STP at Baraut | Identified under Procurement | DPR Approval Pending | Proposed Project | No sewer line at Baghpat |

(Elaboration: The above table shows that most drains leading to the Yamuna River in Baghpat are tapped, with only one remaining untapped. The STPs referenced in the table [e.g., 14 MLD STP at Baghpat City, etc.] are operational except for certain expansions noted under the Namami Gange Programme.)

SUMMARY OF TAPPING STATUS

3. That summarized overview of the number of drains, their tapping status, and the corresponding sewage loads (in MLD) in Baghpat is given below: Copy of Letter no 824 dated 14.02.2025 herein annexed as **ANNEXURE-2**

B. Summary of Tapping Status

| S. No | District | Total | Tapped | Partially Tapped | Total Treated Sewage of partially tapped drains Untapped | Total Untreated sewage of partially tapped drains | Untapped | Total Sewage generation (MLD) | Total Treated (MLD) | Total Untreated Sewage (MLD) | Total Trated % | Total Untreated % | Remark |
|-------|----------|-------|--------|------------------|--|---|----------|-------------------------------|---------------------|------------------------------|----------------|-------------------|------------------------|
| 1 | Baghpat | 5 | 4 | 0 | 0 | 0 | 1 | 22.64 | 8.6 | 14.04 | 38.0 | 62.0 | DPR for untapped drain |

C. ListOf STP in Baghpat

| S. No. | District | STP | Capacity (MLD) | Utilization Capacity (MLD) | Operational Status | No. of Drains tapped in | Compliance Status w.r.t. Hon'ble NGT Vide order 30-04-2019 | Compliance Status w.r.t. MoEF&C C norms dated 13-10-2027 | Remark |
|--------|----------|--------------|----------------|----------------------------|--------------------|-------------------------|--|--|----------------|
| 1 | Baghpat | Baghpat City | 14 | 8.6 | Operational | 4 | | Compliant | Jan 25 Report |
| 2 | Baghpat | Baraut | 19 | 0 | Proposed | 1 | Not Applicable | Not applicable | After approval |

| D. Report of Appellant | | | | | | | | | |
|-------------------------|----------|--|---|---|---|---|--|------------------------|---|
| S No. | District | Sewage | Industries/HZW | BMW | MSW/C&D Waste | Legacy Waste | Hotel/Ashrams | FPZ Demarcation/E-Flow | Minig |
| As per appellant report | Baghpat | <p>JANUARY 24 Drains-4 Flow-8 MLD Sewage generation-37.42 MLD Final discharge- Krishna river, Yamuna River, Loni River STP-14 MLD Operational capacity-7 MLD GAP-30.42 MLD</p> <p>APRIL 24 33326 Drains-4 (NPP Baghpat only) Drain capacity-8.6 MLD No Water quality report provided Sewage Generation in 9 NPP-42.39 MLD (33328) STP-14 MLD (Operational capacity) Tapped drains-4 (8.64 MLD) GAP-33.79 MLD Final discharge- River Yamuna</p> <p>November 24 (38902) 9 ULBS Sewage generation-34.73 MLD STP-14 MLD River water quality-TC/FC-VERY HIGH Disposal of untreated drains-Yamuna River, Pond, Bassi drain (38908)</p> | <p>Januar 24 Units-7 Effluent discharge-3633 KLD Solid Waste-6313.050 MTA Disposal-TSDF HZW industries 17</p> | <p>January 24 BMW HCF-215 Waste generated 175.0 kg/day disposal - CBWTF</p> | <p>January 24 MSW-105.25 TPD Treatment Capacity-47 TPD GAP-56.3 TPD</p> | <p>January 24 Legacy waste-84755 MT Treated-73788</p> | <p>January 24 Hotels-14 CTE/CTO-14</p> | <p>24-Jan</p> | <p>January 24 Mining-1 FIR Rs. 191.9 Lakhs penalty has been recovered</p> |
| As per DGC Baghpat | Baghpat | <p>There are 5 Drains with total discharge of 22.64 MLD. Of the 05 drains 04 drains are tapped and treated through 14 MLD STP at Bagpat City. The DPR for tapping 05th drain has been submitted by UPJN (Urban) to UDD GOUP. A 19 MLD STP at Baraut is proposed. The 14 MLD STP is</p> | | | | | | | |

| | | | | | | | | | |
|--|--|---|--|--|--|--|--|--|--|
| | | compliant to Hon'ble NGT's order dated 30.04.2019 | | | | | | | |
|--|--|---|--|--|--|--|--|--|--|

| E. CPCB Report | | | | | | | | | |
|----------------|------------|--|-----------------|----------------|---------------|--|----------|-------|--|
| District | River | No. of Drains mentioned in CPCB report | Discharge (MLD) | BOD Load (TPD) | Tapped Drains | Interim Measures Adoped | Domestic | Mixed | |
| Baghpat | Yamuna | 1 | 8.6 | 0.1548 | 1 | Not Required | 0 | 0 | |
| | As per DGC | 5 | 22.64 | 0.8928 | 4 | The untapped drain is not treated with alternate metod | 5 | 0 | |

BIOREMEDIATION IN UNTAPPED DRAINS

4. That it is pertinent to note that Makhraj drain BarautBaghpat- Bioremediation is proposed by NPP Baraut for Makhraj drain.

STATUS OF SEWAGE TREATMENT PLANTS IN BAGHPAT

One 14 MLD STP installed and operational in Baghpat.

- **Sewage Generated: 22.64 MLD**
- **Sewage Treated (currently): 8.6 Treated**
- **Not Tapped/Untreated:14.04Untreated**

5. STP Catchment Area

| S.No | STP | Laying STP Network Area | STP Catchment Area |
|------|-------------------|-------------------------|--------------------|
| 1 | 14MLD STP Baghpat | No Network | Baghpat Town |

Sewer Line Household (HH) connectivity-

6. No sewer line connectivity in district Baghpat. The sewage from household directly discharges through domestic drain and these drains are tapped leading to STP of 14MLD.

COMPLIANCE STATUS OF STPS-

7. In district Baghpat 14 MLD STP operational and is complying.

Monitoring of STPs

7. That the Sewage Treatment Plants in Baghpat are being monitored by the Board (i.e., **U.P. Pollution Control Board**) through its Regional Office on a **regular (weekly) basis**. The STPs' discharges are monitored for the parameters prescribed under the **Environment (Protection) Act, 1986** (as amended). Inspections are carried out at different timings to ensure **surprise inspections** for effective monitoring. The STPs maintain **logbooks for maintenance of records related to hourly discharges** at the outlet (through the flow meter). These records and logbooks are examined by inspecting officials during inspections to monitor the functioning of the STP and also to check discharges during night time.

| S.N. | Name of STP | Date of Sampling | Sampling point | Colour (Hazen) | pH | BOD (mg/l) | COD (mg/l) | TSS (mg/l) | Total Coliform MPN/100ml | Fecal Coliform MPN/100ml |
|------|--------------------|------------------|----------------|----------------|------|------------|------------|------------|--------------------------|--------------------------|
| 1 | 14 MLD STP Baghpat | 22.01.2025 | Outlet of STP | 15 | 7.47 | 18 | 160 | 64 | 930 | 780 |

Detailed STP Inspection Findings

| S.No | Name of STPs | Treatment Technology | Date of inspection | Operational/ Non Operational Status | Complying Status w.r.t Hon'ble NGT Vide order 30.04.2019 ex Complying / Non TSS, BOD, COD& FC | Complying Status w.r.t MoEF& CC norms dated 13.10.2017 ex Complying / Non pH, TSS, BOD, COD& FC |
|------|--------------------|----------------------|--------------------|-------------------------------------|---|---|
| 1 | 14 MLD STP Baghpat | SBR | 22.012025 | Operational | Non Complyingw.r.t. TSS&COD | Complying w.r.t. pH, TSS, BOD, COD& FC |

STP Standard

| Parameter | Unit | Hon'ble NGT Vide order 30.04.2019 | MoEF&CC norms dated 13.10.2017 |
|-----------|-----------|--------------------------------------|-----------------------------------|
| pH | - | 5.5-9.0 | 6.5-9.0 |
| TSS | mg/L | 50 | <100 |
| BOD | mg/L | 30 | 30 |
| COD | mg/L | 150 | - |
| FC | MPN/100ml | <1000 | <1000 |

REPORT ON LEGACY WASTE STATUS IN BAGHPAT:

Letter no 824 dated 14.02.2025 herein annexed as **ANNEXURE-3**

| District | Munciple Solid Waste(TPD)Annual Generation | Treatment | C&D waste (TPD) Annual Generation | Treatment | Legacy Waste (TPD)Total | Treatment Quantity (MT) |
|------------|--|-----------|-----------------------------------|-----------|-------------------------|-------------------------|
| Baghpat | 18.90 | 15.00 | 0.47 | 0.47 | 3650MT | 1650 |
| Baraut NPP | 16607.50 | 1460 | 830.375 | 830.37 | 15280.09 | 0 |
| | | | | | | |

STATUS OF SOLID WASTE PROCESSING PLANT BY BAGHPAT

| S.no | Plant Site | Facilities | Installed Capacity (TPD) |
|------|--|---------------|--------------------------|
| 1 | Baghpat NPP Ward No.23 Shekh VyapariyanBaghpat | MRF | 5 |
| | | C&D PLANT | 0 |
| | | SWM PLANT | 0 |
| | | Carcass Plant | 0 |

| | | | |
|---|---|---------------|-------|
| 2 | Baraut NPP Sarai Road Near Shriram Inter College Baraut | MRF | 05MT |
| | | C&D PLANT | 0 |
| | | SWM PLANT | 0 |
| | | Carcass Plant | 0 |
| | Baraut NPP Bahar Hadud Dola Road Baraut | MRF | 50 MT |
| | | C&D PLANT | 0 |
| | | SWM PLANT | 0 |
| | | Carcass Plant | 0 |

REPORT OF MINING IN BAGHPAT

Letter of RO Pollution dated 14.02.2025 herein annexed as **ANNEXURE- 4**

| District | No. of Mines | Nature of Mines | Name & Address of Mining Lease | Status of Environment Clearance | Status of Consent to Operate (CTO) | State of mining activities |
|----------|--------------|-----------------|--|--|------------------------------------|--|
| Baghpat | 02 | Sand Mining | M/s Royal Construction Co Gata No.706,VillageKotana Khadar Tehsil-BarautBaghpat | Yes, Issued on 06.11.2023 Valid upto 6Months | Yes,31.12.2028 | This mining is presently closed in compliance of Ho Hon'ble NGT order. |
| | | Sand Mining | M/s Royal Construction Co Gata No.1/2,Mining Area 9.57 Ha Village-Chhaprauli Khadar Tehsil-BarautBaghpat | Yes, Issued on 07.10.2023 Valid upto 5Years | Yes,31.12.2027 | This mining is presently closed in compliance of Ho Hon'ble NGT order. |

REPORT OF REGULATION OF FLOOD PLAIN ZONE IN BAGHPAT

| Area/Town | River | Flood Plain Zone Notification | Demarcation | Encroachment Removal Status | Timeline |
|-----------|-------|-------------------------------|-------------|-----------------------------|----------|
| Nil | Nil | Nil | Nil | Nil | Nil |

Water Quality of River Ganga

Letter no 1125 dated 05.02.2025 herein annexed as **ANNEXURE-5**

| Disrtict | Location | Date of Sample Collection and testing | pH | DO(mg /lt) | BOD(mg/lt) | FC(mpn/100 ml) | FaecalStreptococci(FS)mpn/100ml |
|-----------------|---------------------|---|---------|------------|-------------|------------------|---------------------------------|
| Yamuna | Sonipat Road Bagpat | 02.01.2025 | 7.46 | 7.6 | 10.0 | 17000 | Not Tested |
| Criteria | Median Values | Primary Water Quality Criteria Notified for Outdoor Bathing | 6.5-8.5 | ≥5mg/lt | ≤3mg/lt | ≤2500 mpn/100 ml | ≤500 mpn/100 ml |

Note- The water quality of river Yamuna is only tested for sample collected from Sonipat road Baghat. This point recognize by CPCB under NWMP.

| Drains action plan | | | |
|---------------------------|-------------------------------|-------------------------------|---|
| Discreption | Status 02 years Ago | Current Status | Next 01 Years |
| Status of Drains | River yamuna Tapped | River yamuna Tapped | |
| | Untapped? | Untapped? | |
| | Storm Drains? | Storm Drains? | |
| | | | |
| Officer Colony | Untapped | Tapped | |
| Ekta Colony | Untapped | Tapped | |
| Shaligram | Untapped | Tapped | |
| Mirdhanpura | Untapped | Tapped | |
| Makhraj | Untapped | Untapped | DPR OF THE STP IS COMPLETED BY UP JAL NIGAM (URBAN) & also submitted to URBAN DEVELOPMENT DEPARTMENT, GOVT OF UP.All drains have been taken care off and 100% sewage treatment will be achieved with completion of taken up projects. |

BIOMEDICAL WASTE MANAGEMENT :

Below all BIOMEDICAL WASTE MANAGEMENT information has inform by Chief medical officer, Baghpat Latter No. 808/2024-25 dated 13-02-2025. Herewith annexed as **ANNEXURE-6**

| Action Points | Situation/Gaps | Status |
|-------------------------|--|---------|
| Biomedical Waste | No. of Health Care Facilities | 215 |
| | No. of Beds | 1704 |
| | Total BMW Generated | 175 TPA |
| | Hazardous waste points; generation (TPA) | Nil |
| | Total BMW treated (TPA) | 175 TPA |

| | | |
|-------------------------|----------------------------------|-----|
| | Total Untreated BMW (TPA) | 0 |
| | No. of CBWTF members | 215 |
| | No. of CBWTF in district | 0 |
| | Illegal disposal sites / sources | 0 |
| Action Points | Situation/Gaps | |
| Biomedical Waste | No. of Health Care Facilities | 215 |

12. That in light of the above submissions and ongoing compliance efforts, it is humbly submitted that all concerned authorities—including the departments overseeing sewage treatment, municipal solid waste management, biomedical waste management, and flood plain demarcation—are collectively striving to fulfill the directions of the Hon'ble National Green Tribunal. The measures and action plans detailed herein reflect the District Administration's commitment to environmental conservation and public health protection.
13. That the District Magistrate, Baghpat, remains vigilant and proactive to ensure that the directives issued by the Hon'ble Tribunal are strictly implemented without delay or dilution. The District Administration stands ready to take all necessary steps for environmental safeguarding and the welfare of the public, thus upholding the spirit and purpose of the Hon'ble NGT's orders.

THROUGH

Date: 13.02.2025

Place: New Delhi

PRIYANKA SWAMI

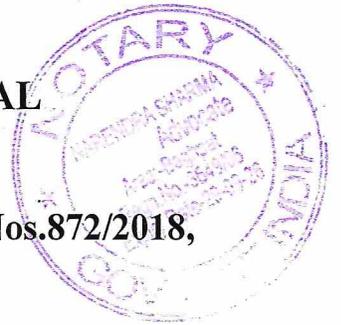
ADVOCATE

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F-13, JANGPURA, NEW DELHI 110014

E-mail: advpriyankaswami@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014 (I.A. No. 340/2022, M.A. Nos.872/2018,
875/2014 & 480/2018)



M.C. Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

AFFIDAVIT

ASMITA LAL aged about 35 years d/o Sh. Ravindra Kumar is presently posted as DISTRICT MAGISTRATE BAGHPAT, UTTAR PRADESH.

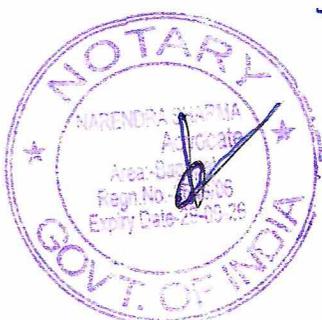
1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit on behalf of the District Magistrate Baghpat before this Tribunal.
2. That the accompanying Affidavit has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying Affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.



Asmita Lal
DEPONENT

VERIFICATION

Verified on solemn affirmation at Baghpat on this 14th day of February 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.



S.N. 134/2025
 प्रमाणित किया जाता है कि Asmita Lal d/o Ravindra
 विकारी ग्राम - District Magistrate Baghpat (U.P.)
 जिसकी पहचान श्री Self
 स्वयं लेकर शपथ पत्र में दिये गये हैं।
 जो स्वीकार किया। दिनांक - 14/02/2025
 समय - 11:00 AM फीस - 35/-

Asmita Lal
DEPONENT

नरेंद्र शर्मा एडवोकेट नोटरी
 14.02.25



Handwritten signature in blue ink.

लिंग / Sex : महिला / Female
 जन्मतिथि/आयु : 17/12/1989
 पता: म.न.-B 1, मलखान नगर निकट टेलीफोन एक्चेंज, धाना-सिपिल साइड, अलीगढ़, तहसील-कोल, जिला-अलीगढ़, पिन कोड-202001
 Address : H. N. B 1, MALKHAN NAGAR NEAR TELIPHON EXCHANGE, Police Station-Civil lines, Aligarh, Tahsil-KOIL, District-Aligarh, Pin Code-202001

Handwritten signature
 निर्वाचक रजिस्ट्रार अधिकारी
 के स्कैन हस्ताक्षर
 Scanned Signature of
 Electoral Registration Officer

तारीख : 12/29/2016
 Date :
 विधान सभा निर्वाचन क्षेत्र संख्या और नाम :
 75 - कोल
 Assembly Constituency No. & Name :
 75 - Koll
 भाग संख्या और नाम : 138 अलीगढ़ पब्लिक स्कूल लाल डिग्गी रोड, कनरा
 Part No and Name : 138 ALIGARH PUBLIC SCHOOL LALDIGGI ROAD, R.NO.-1

नोट / Note:
 1. इस कार्ड को धारण करने मात्र से यह कोई गारंटी नहीं है कि आप वर्तमान निर्वाचक नामावली में निर्वाचक हैं। कृपया अपना नाम प्रत्येक चुनाव से पहले वर्तमान नामावली में जांच लें।
 Mere possession of this card is no guarantee that you are elector in the current electoral roll. Please check your name in the current electoral roll before every election.
 2. इस कार्ड में उल्लिखित जन्मतिथि को निर्वाचक नामावली में पंजीकरण के अलावा अन्य किसी भी स्थिति में आयु के प्रमाण के रूप में नहीं माना जाएगा।
 Date of Birth mentioned in this card shall not be treated as a proof of age / D.O.B. for any purpose other than registration in electoral roll. M2963953





कार्यालय नगर पालिका परिषद बागपत, जनपद-बागपत।

पत्रांक:- 1347 / न0पा0परि0बा0-विविध/2024-25 दिनांक:- 14/02/2025



सेवा में,
प्रभागीय निदेशक/सदस्य संयोजक,
जिला गंगा समिति,
सामाजिक वानिकी प्रभाग,
बागपत।

Annexure 01

विषय:- मा0एन0जी0टी0 में योजित ओ0ए0संख्या-200/2014 एम0सी0मेहता0 बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20/01/2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय के पत्रांक 1125/ओ0एम0-200/2014/वीपीटी /2025 दिनांक 05.02.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 एन0जी0टी0 द्वारा पारित आदेश में दिये गये निर्देशानुसार अनुपालन एवं वांछित रिपोर्ट उपलब्ध कराये जान हेतु निर्देशित किया गया है।

उक्त के क्रम में निकाय द्वारा की गई कार्यवाही की सूचना नियम प्रारूप पर अंकित करते हुए आपकी सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित है।

कृपया प्राप्ति स्वीकार करने का कष्ट करें।

संलग्नक: यथोपरि।

(Handwritten Signature)
14.02.25
(कृष्ण कुमार भड़ाना)
अधिशासी अधिकारी

नगर पालिका परिषद बागपत,
जनपद-बागपत

पत्रांक व दिनांक:- तदैव।

प्रतिलिपि:-

1. जिलाधिकारी महोदया/अध्यक्ष, जिला गंगा समिति, बागपत की सेवा में सूचनार्थ सादर प्रेषित।

(कृष्ण कुमार भड़ाना)
अधिशासी अधिकारी
नगर पालिका परिषद बागपत,
जनपद-बागपत



कार्यालय अधिशासी अभियन्ता

निर्माण खण्ड, उ०प्र० जल निगम (नगरीय),
गर्ग एन्कलेव, (निकट नेहरू युवा केन्द्र) चमरावल रोड बागपत-250609

Amrampur

2

पत्रांक 50

/ अमृत 2.0 / 09

दिनांक : 14.02.2025

सेवा में

प्रभागीय निदेशक/सदस्य सयोजक,
जिला गंगा समिति,
सामाजिक वानिकी प्रभाग,
बागपत।

विषय:- मा०एनजीटी में योजित ओ०ए०संख्या-200/2014 एम०सी० मेहता बनाम यूनियन आफ इण्डिया व अन्य पारित आदेश दिनांक-20/01/2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा०एनजीटी में योजित ओ०ए०संख्या-200/2014 एम०सी० मेहता बनाम यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक-20/01/2025 का संदर्भ ग्रहण करने का कष्ट करें। तत्कम में मा०एनजीटी द्वारा पारित आदेश के अनुपालन में संबंधित विभागों से प्राप्त सूचना संलग्नकर आपको इस अनुरोध के साथ प्रेषित है कि मा०एनजीटी द्वारा पारित आदेश/निर्देशों के अनुपालन में जिला गंगा समिति की ओर से आवश्यक कार्यवाही करने का कष्ट करें।

संलग्नक-यथोपरि।

भवदीय

(मोहित वर्मा)
अधिशासी अभियन्ता

प्रतिलिपि:- निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय/अध्यक्ष, जिला गंगा समिति, बागपत का सादर सूचनार्थ।
2. जिला परियोजना अधिकारी, नमामि गंगे, जिला गंगा समिति बागपत को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

अधिशासी अभियन्ता

कार्यालय नगर पालिका परिषद बडौत (बागपत)

पत्रांक 824/2024-2025/मुख्य कार्यालय

दिनांक 14-02-2025

सेवा में,

प्रमाणीय वनाधिकारी,
बागपत वन प्रभाग
बागपत।

विषय: मा0एनजीटी में योजित ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20/01/2025 के अनुपालन में सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0एनजीटी में योजित ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20-01-2025 का सन्दर्भ ग्रहण करने का कष्ट करें। तत्क्रम में मा0एनजीटी द्वारा पारित आदेश के अनुपालन में सम्बन्धित विभागों से प्राप्त सूचना संलग्न कर आपको इस अनुरोध के साथ प्रेषित है कि मा0एनजीटी द्वारा पारित आदेश/निर्देशों के अनुपालन में जिला गंगा समिति की ओर से आवश्यक कार्यवाही करने का कष्ट करें।

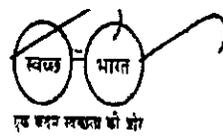

अधिसासी अधिकारी

नगर पालिका परिषद बडौत।

14/02/2025



9750



कार्यालय नगर पालिका परिषद बागपत, जनपद-बागपत।

पत्रांक:- 1347 / न0पा0परि0बा0-विविध/2024-25 दिनांक:- 14/02/2025



Annexure 4

सेवा में,
प्रभागीय निदेशक / सदस्य संयोजक,
जिला गंगा समिति,
सामाजिक वानिकी प्रभाग,
बागपत।

विषय:- मा0 एन0 जी0 टी0 में योजित ओ0 ए0 संख्या-200/2014 एम0 सी0 मेहता0 बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20/01/2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय के पत्रांक 1125 / ओ0 एम0-200 / 2014 / वीपीटी / 2025 दिनांक 05.02.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 एन0 जी0 टी0 द्वारा पारित आदेश में दिये गये निर्देशानुसार अनुपालन एवं वांछित रिपोर्ट उपलब्ध कराये जान हेतु निर्देशित किया गया है।

उक्त के क्रम में निकाय द्वारा की गई कार्यवाही की सूचना नियम प्रारूप पर अंकित करते हुए आपकी सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित है।

कृपया प्राप्ति स्वीकार करने का कष्ट करें।
संलग्नक: यथोपरि।

14.02.25
(कृष्ण कुमार भड़ाना)
अधिसासी अधिकारी
नगर पालिका परिषद बागपत,
जनपद-बागपत

पत्रांक व दिनांक:- तदैव।

प्रतिलिपि:-

1. जिलाधिकारी महोदया / अध्यक्ष, जिला गंगा समिति, बागपत की सेवा में सूचनार्थ सादर प्रेषित।

(कृष्ण कुमार भड़ाना)
अधिसासी अधिकारी
नगर पालिका परिषद बागपत,
जनपद-बागपत

Mining Information in District Bagpat-

| S.No. | Name and Address of Mining | District Name | EC Status/ Validity | CTE Status. | CTO Status/Validity | Mineral Mining Project |
|-------|---|---------------|--|-------------|---------------------|------------------------|
| 1 | MS ROYAL CONSTRUCTION CO Gata No - 706 , Village - Kotana Khadar , Tehsil - Baraut , Dist - Baghpat | Baghpat | Yes, Issued on 06/11/2023 valid upto 6 months | Yes | yes, 31/12/2028 | Sand |
| 2 | M/s MS ROYAL CONSTRUCTION CO Gata No 1/2 Mining Area 9.57 Ha Village - Chhaprauli Khadar , Tehsil - Baraut , Dist - Baghpat | Baghpat | Yes, Issued on 07/10/2023 valid upto 5years. | Yes | yes, 31/12/2027 | Sand |

BHUVAN Digitally signed
by BHUVAN
PRAKAS PRAKASH YADAV
Date: 2025.02.14
H YADAV 17:43:13 +05'30'

Annex 39752 (5)



Phone :- 0121-2577676
Email id :- romeerut@uppcb.in
क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
पॉकेट-TC-3/2, पल्लवपुरम फेज-II, मोदीपुरम, मेरठ-250110

पत्रांक- 1125 / ओ0ए0-200 / 2014 / बीपीटी / 2025

दिनांक- 05 / 02 / 2025

सेवा में,

प्रभागीय निदेशक / सदस्य संयोजक,
जिला गंगा समिति,
सामाजिक वानिकी प्रभाग,
बागपत।

मा0एनजीटी प्रकरण

विषय:-मा0एनजीटी में योजित ओ0ए0संख्या-200 / 2014 एम0सी0 मेहता बनाम यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक-20 / 01 / 2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा0एनजीटी में योजित ओ0ए0संख्या-200 / 2014 एम0सी0 मेहता बनाम यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक-20 / 01 / 2025 का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में मा0एनजीटी द्वारा पारित आदेश के अनुपालन में संबंधित विभागों से प्राप्त सूचना संलग्नकर आपको इस अनुरोध के साथ प्रेषित है कि मा0एनजीटी द्वारा पारित आदेश / निर्देशों के अनुपालन में जिला गंगा समिति की ओर से आवश्यक कार्यवाही करने का कष्ट करें।

संलग्नक-यथोपरि।

भवदीय

BHUVAN Digitally signed
by BHUVAN
PRAKASH PRAKASH YADAV
Date: 2025.02.05
YADAV 17:08:48 +05'30'
(भुवन प्रकाश यादव)
क्षेत्रीय अधिकारी

प्रतिलिपि-

1. जिलाधिकारी महोदय / अध्यक्ष, जिला गंगा समिति, बागपत को सादर सूचनार्थ।
2. जिला परियोजना अधिकारी, नमामि गंगे, जिला गंगा समिति, बागपत को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

BHUVAN Digitally signed by
BHUVAN PRAKASH
PRAKASH YADAV
Date: 2025.02.05
YADAV 17:08:48 +05'30'
क्षेत्रीय अधिकारी

प्रेषक,

मुख्य चिकित्सा अधिकारी,
बागपत।

प्रेषित,

प्रभागीय वनाधिकारी,
बागपत।

पत्रांक: मु0चि0अ0 / सूचना / 2024-25 | 000
विषय: बायोवेस्ट निस्तारण की सूचना के सम्बन्ध में।
महोदय,

दिनांक: 13.02.2025

उपर्युक्त विषयक Hon'ble National Green Tribunal (NGT) के आदेश के अनुपालन में जनपद बागपत की समस्त चिकित्सा इकाईयों से उत्सर्जित बायोवेस्ट के निस्तारण की सूचना सिनर्जी वेस्ट मैनेजमेन्ट प्रा0लि0 मेरठ से प्राप्त कर ली गयी है जो कि निर्धारित प्रारूप पर पत्र के साथ संलग्न कर प्रेषित है।
संलग्नक उपरोक्तानुसार।

मुख्य चिकित्सा अधिकारी,
बागपत।